

- (iv) Renovation and Modernization (R&M) of transmission and distribution systems for relieving congestion.
- (v) Any other scheme/project in furtherance of the above objectives, such as, conducting technical studies and capacity building, etc.
- (vi) Projects proposed by distribution utilities in the above areas that have a bearing on grid safety and security, provided these are not covered under any other scheme of the Government of India, such as Restructured Accelerated Power Development and Reforms Programme (RAPDRP)/ Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY)/National Electricity Fund (NEF), etc.

Private sector projects would not be eligible for assistance from the Fund.

- (c) In line with the scheme approved by the Government of India, CERC, after seeking comments from public including that from private sector stakeholders and considering their views, has notified the PSDF Regulations, 2014 on 9.6.2014.

NTPC's power project in Telangana

1294. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that as per Thirteenth Schedule of the Andhra Pradesh Reorganisation Act, NTPC is supposed to establish 4000 MW power facility in Telangana; and

- (b) if so, what progress has been made by NTPC in this respect?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Yes, Sir.

- (b) NTPC is awaiting identification of land by Government of Telangana and establishment of coal linkage by Ministry of Coal, Government of India.

Scarcity of coal for power plants in Andhra Pradesh

1295. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of POWER be pleased to state:

- (a) whether Government is aware that there is a huge scarcity of coal for the power plants in Andhra Pradesh;
- (b) if so, the details thereof;
- (c) the reasons therefor; and

(d) what steps are being taken to meet the demand?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (c) The details of coal stock position of the power plants in the state of Andhra Pradesh and Telangana as on 13.07.2014 are given below:

Sl. No.	Name of the Power plant	Capacity (MW)	Coal Stock (In Days)
1.	Dr. N. Tata Rao TPS	1760	0
2.	Rayalaseema TPS	1050	1
3.	Simhadri	2000	2
4.	Kothagudem	1720	6
5.	Ramagundem STPS	2600	4
6.	Kakatiya	500	7
7.	Ramagundem 'B'	62.5	9

The reason for low coal stock at the plants is less materialization from Mahanadi Coalfields Limited (MCL). Apart from this, State of Andhra Pradesh/ Telangana and NTPC were advised to import 3.0 MT and 16.6 MT respectively during the year 2014-15. Andhra Pradesh / Telangana and NTPC have imported 0.56 MT and 3.6 MT i.e. 75% and 86% of the prorated target during April - June, 2014.

(d) The steps being taken by the Government to meet the demand, *inter-alia*, are:

- (i) Multi-dimensional efforts are underway by Coal India Ltd. to enhance production of domestic coal beyond current year's targets.
- (ii) Power utilities have been advised to use imported coal wherever necessary.
- (iii) The availability of coal is being regularly monitored closely at the highest level in the Government.

Inter-State transmission capacity

†1296. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of POWER be pleased to state:

(a) whether Government has approved nine new power transmission projects worth ₹12,500 crore to develop inter-State high transmission capacity in the country;

†Original notice of the question was received in Hindi.